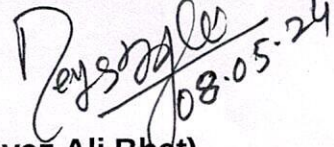


GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Approval to the select list of Civil Judge (Junior Division).

Corrigendum to Government Order No. 5864 -JK(LD) of 2024,
dated. 03-05- 2024.

Please read "Amaan Nissar" instead of "Amaan Nissars" appearing in 2nd Column against serial No. 30 of the table in Government Order No. No. 5864 -JK(LD) of 2024, dated 03-05-2024 issued vide endorsement No. Law-Jud/73/2024-10 dated 03-05-2024.


(Reyaz Ali Bhat)
Assistant Legal Rembrancer

U. Akhatar
08-05-2024

Dated. 08 -05-2024.

No. Law-Jud/73/2024-10.

Copy to the:

1. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioner Secretary to Government, General administration Department.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
5. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
6. Secretary, Jammu and Kashmir Public Service Commission. This is with reference to his letter No. **PSC/Exam/KCS(Judicial)2023-I** dated **06-05-2024**.
7. Director Information, J&K, Srinagar.
8. Director Archives, Archaeology and Museums, J&K, Srinagar.
9. General Manager, Government Press, Srinagar.
10. Private Secretary to the Chief Secretary for information of Chief Secretary.
11. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. I/C Website.
13. Government Order File.
14. Concerned File.